

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

111. IA/2072/2024 IA/1691/2024 IN C.P. (IB)/3126(MB)2019

IN THE MATTER OF

Positive Rays Events Private Limited

Vs

Sheltrex Karjat Private Limited

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 02.05.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. MADHU SINHA
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner:

For the Respondent:

ORDER

Since the Court time is over. Hence the case is adjourned to **20.05.2024**.

Sd/-
MADHU SINHA
Member (Technical)
Shubham

Sd/-
REETA KOHLI
Member (Judicial)

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COURT-V, MUMBAI BENCH

218. IA 1716/2023 IA/5709/2023 IA/942/2024 IN C.P. (IB)/3126(MB)2019
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